

(27)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403

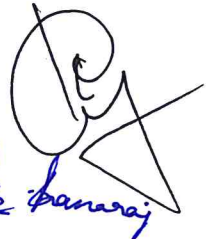
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. K. Nithyanandhar
for Preeti Mohan.

Counsel for Petitioner.

2. B. Dhanaraj -

in proposed party.



ORDER

Court time is over. Matter is adjourned. Put up on 02.08.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)